

Senior Civil Judge cum BC, Central, THC  
IN THE COURT OF Sh. Santosh Kumar Singh  
CCJ cum Addl. Rent Controller

CIVIL CAUSE LIST DATED 23-09-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. Cases/Outpost</b>				
1	BC ARC		46/19 ✓	MOHD MOOSA Vs. ASHOK KUMAR
<b>Defendant/Respondent Evidence</b>				
2	BC ARC		224/17 ✓	PRAMOD JAIN Vs. MOHAN LAL HARKISHAN LAL SIBBAL
3	BC ARC		264/18 ✓	MANISH GUPTA Vs. SYLVANIA STEEL TUBE
<b>Misc. Arguments</b>				
4	BC ARC		418/18 ✓	PREM MADAN Vs. SANDEEP DANG
5	BC ARC		644/18 ✓	NASEEM AHAMD Vs. RAMESH KUMAR
6	BC ARC		31/19 ✓	VIKAL ROHATGI Vs. SANJEEV CHHABRA
7	BC ARC		32/19 ✓	VIKAL ROHATGI Vs. VEENA RAWAL
8	BC ARC		33/19 ✓	VIKAL ROHATGI Vs. VIJAY AHUJA
9	BC ARC		34/19 ✓	VIKAL ROHATGI Vs. BASANTI BHALLA
10	BC ARC		49/19 ✓	NAND KISHORE GUPTA Vs. VINOD
11	BC ARC		61/19 ✓	SHAZIA AHMAD Vs. NATHU LAL
12	BC ARC		504/19 ✓	IQBAL SINGH Vs. V.K. TANDON
13	BC ARC		548/19 ✓	MAN SINGH Vs. MOHD. MASOOD AND CO.
<b>Final Arguments</b>				
14	BC ARC		310/17 ✓	SURINDER PAL SINGH Vs. JITENDER KUMAR GOOMBER
15	BC ARC		585/17 ✓	KAMLA GUPTA Vs. NIRMALA NATH @ GUPTA
16	BC ARC		842/17 ✓	SYED AJAZ AHMED Vs. ABDUL MOID
<b>Order</b>				
17	BC ARC		856/19 ✓	SHIV KUMAR AGGARWAL Vs. DESHRAJ DHARAM PRAKASHI
18	BC ARC		857/19 ✓	SHIV KUMAR AGGARWAL Vs. JEEVAN DASS DESHRAJ
19	BC ARC		863/19 ✓	SHIV KUMAR AGGARWAL Vs. KISHORE CHAND DWARRA DASS
<b>Consideration</b>				
20	BC ARC		288/20 ✓	DHAN PARKASH Vs. RADHEY SHYAM GOEL AND CO. Through its Partner Sh. Govind Das Goel

10:30 to  
12:30  
Dist Session

- 2:30 to  
4:30  
Dist Session

4:30 to  
12:30  
Dist Session

2:30 to  
3:30

Dist Session

Files Tubenau Applications

- ① E-194/19. Alka Pr. — Law katyal.
- ② E-195/19 d. d. — d. d.
- ③ E-112/20. Ziauddin — Devi Chandanotars
- ④ E-880/20. Zamira Begum — Mehul Sagik —